

CP NO. 35 (ND) 2016  
RT No.15/2016

Smt. Harjeet Kaur

...Petitioner

Versus.

M/s Shree Maya Pulp & Papers Pvt. Ltd.&Anr.

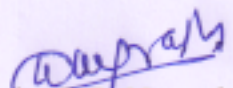
...Respondents

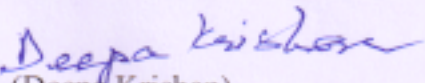
Present: Mr. Jaikush Hoon, Advocate for petitioner.  
Mr. Mayur Kanwar, Advocate for respondents.

Mr. Mayur Kanwar, advocate filed Memo of Appearance along with that of Mr. Manish Jain, Advocate. He seeks time to file Power of Attorney. Let the same be filed as per rules along with the reply to the main petition at least three days before the date fixed, with advance copy to the counsel opposite on his e-mail address.

Both the parties have provided their e-mail ids.

Post the matter to 19.09.2016.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

September 05, 2016

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